

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) and (b). There is no proposal for further restructuring IRDP, NREP and RLEGP have been restructured with their merger and launching of Jawahar Rozgar Yojana (JRY) in April, 1989. Besides, Government have also decided to make a beginning of employment guarantee programme in the rural areas in selected districts from the current year; the details of this are being worked out.

Post Offices in Rural Areas of Maharashtra

*695. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Sub Post Offices and Branch Post Offices in Maharashtra;

(b) whether demands have been received for setting up of more Post Offices especially in the rural areas of the State; and

(c) if so, the total number of Post Offices, Sub Post offices and Branch Post Offices likely to be opened in Maharashtra during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) As on 1.1.1990 there were 2168 sub post offices and 9516 branch post offices in Maharashtra.

(b) Yes, Sir.

(c) So far, sanctions have been issued for 6 sub post offices and 69 branch post offices to be opened in Maharashtra during 1990-91.

Pending Letters from Members of Parliament for Action

*696. SHRI RAM SAGAR (Saidpur): Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of letters received from the Members of Parliament for final disposal during the last three years which are still pending; and

(b) the details of steps taken to expedite the replies thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The details of the information in this regard are being collected and will be laid on the table of the House.

Telephone Connections to M.P.s' Recommendations

*697. SHRI SUBEDAR: Will the Minister of COMMUNICATIONS be pleased to refer to the answer given on 29 March, 1990 to Unstarred Question No. 2620 regarding telephone connections on the recommendations of Members of Parliament and state:

(a) when the telephones released on the recommendations of Members of Parliament in March, 1990 are actually to be installed and made operative; and

(b) the number of letters of Members of Parliament received upto 15th April, 1990 for grant of telephone connection on priority basis still pending and when will action be completed on such letters?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Telephone connections sanctioned on out of turn priority basis including those sanctioned on the

basis of the recommendations of the Members of Parliament in March 1990 will be installed and made operational progressively on becoming technically feasible and completion of formalities by the applicants.

(b) The information is being collected and will be laid on the Table of the House.

Deficiencies in Accounting and Control System in NDDB

7217. SHRIMATI SUBHASHINI ALI:
SHRIK. MANVENDRA SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether European Commission review had pointed out some weaknesses in the accounting and control system of erstwhile Indian Dairy Corporation (now NDDB);

(b) if so, the details thereof; and

(c) the steps Government propose to take for improving accounting and control system in National Dairy Development Board?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The E.E.C. comments related to some aspects of the project accounts of the erstwhile IDC (now NDDB) in regard to their maintenance in a manner that met their occasional needs. These comments did not relate to the overall method of accounting of the erstwhile IDC. The accounts of the erstwhile IDC, however, did meet the needs of its Board of Directors and were certified as being "True and fair" by the Statutory Auditors as well as by the C & AG.

(c) The NDDB has a system of getting

its accounts audited in accordance with the provisions of Section-28 of the NDDB Act, by independent qualified auditors, appointed with due approval of the Government. This ensures appropriate accounting control.

Import of Butter-Oil

7218. SHRI TARIF SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of butter-oil received from UNICEF during the last decade;

(b) whether a decision was taken to sell the said butter-oil in the open market through Mother Dairy; and

(c) if so, the total income earned by the Mother Dairy/Government by the sale of butter-oil annually?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) The National Dairy Development Board/erstwhile Indian Dairy Corporation has not received any butter oil from UNICEF during the last decade.

(b) and (c). Does not arise.

Influx of Bangladeshi Refugees Into India

7219. SHRIDILIP SINGHJU DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken up with Bangladesh Government the matter about the influx of Bangladeshis as refugees into India; and

(b) if so, their reaction in this regard?